

Defective Case Register from 2024-08-29 to 2024-08-29

| Sl.NO. | Filing No | Advocate for Petitioner/Caveator | Date of objection | Defects as per S.R. |
|--------|---------------------|----------------------------------|-------------------|--|
| 1 | D-CONTC/37155/2024 | ADV. | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 2 | D-BLAPL/25771/2024 | AMIT PRASAD BOSE | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 3 | D-ABLAPL/25981/2024 | SATYABRATA DASH | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 4 | D-ABLAPL/25773/2024 | BISHNU PRASAD PRADHAN | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. page 40 to 42 not page marked. |
| 5 | D-CRLMP/25664/2024 | A.N.SWAIN | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. PAGE NO. OF INDEX,SYNOPSIS,DATE CHART,PETITION ARE WRONG AND ALSO IN BOTTOM . 2. PAGE NO18,20, 21 NOT LEGIBLE |
| 6 | D-CONTC/36928/2024 | B.K.MOHANTY | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PAGE NOS OF ANNEXURES NOT TALLY WITH INDEX |
| 7 | D-WP(C)/37088/2024 | AUROVINDA MOHANTY | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 8 | D-ABLAPL/25761/2024 | MANORANJAN PADHY | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Adv name not mentioned capital letter in the v.nama. |
| 9 | D-CRLMC/25720/2024 | ANIRUDHA DAS | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Certified copy of annex- 1 not filed. |
| 10 | D-ABLAPL/25847/2024 | MAHES DAS | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 11 | D-ABLAPL/25858/2024 | MANOJ KUMAR MALLICK | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 12 | D-WP(C)/37464/2024 | MERUSAGAR SAMANTRAY | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 13 | D-WP(C)/37142/2024 | DWARIKA PRASAD MOHANTY | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 14 | D-ABLAPL/25959/2024 | PRASANTA KUMAR SAHOO | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| | | | | |
|----|---------------------|--------------------------|------------|--|
| 15 | D-WP(C)/37005/2024 | ANIRUDHA DAS | 2024-08-29 | .Receipt Showing Serv.copy To cg not Filed. |
| 16 | D-CRLMC/25769/2024 | SUSANTA KUMAR LENKA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 17 | D-WP(C)/37344/2024 | BANSHIDHAR SATAPATHY | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 18 | D-CRLMC/25775/2024 | S.K.DWIBEDI | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Age of the petitioner in cause title not tally with affidavit. |
| 19 | D-CONTC/37211/2024 | ADV | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 20 | D-CRLMC/25870/2024 | ARABINDA TRIPATHY | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. P.S.Case no.wrongly mentioned on index in annexure-1 |
| 21 | D-ABLAPL/25872/2024 | LOKESH KUMAR MEHER | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. |
| 22 | D-ABLAPL/26013/2024 | JIBANKANTA PATTANAİK | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 23 | D-WP(C)/37168/2024 | RANJIT MOHANTY | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Paragraphs in declaration incorrectly furnished |
| 24 | D-CONTC/37038/2024 | ADV. | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 25 | D-WP(C)/37098/2024 | PRAFULLA KUMAR MOHAPATRA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 26 | D-ABLAPL/25975/2024 | ARUN KUMAR MISHRA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 27 | D-MACA/36864/2024 | PRASANTA KUMAR MAHALI | 2024-08-29 | 16-PETITION/APPEAL NOT IN TIME 1.Period of Delay 196 days |
| 28 | D-ABLAPL/25926/2024 | JNYANANANDA PANDA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. |
| 29 | D-ABLAPL/25971/2024 | DURGADATTA MOHAPATRA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.14 not neatly legible. |
| 30 | D-WP(C)/37057/2024 | ITISHREE TRIPATHY | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| | | | | |
|----|---------------------|----------------------|------------|---|
| | | | | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. H.C.Bar Adv.welfare fund fee not paid. |
| 31 | D-BLAPL/25902/2024 | KSHIROD KUMAR ROUT | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 32 | D-WP(C)/37229/2024 | RANJIT SAMAL | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 33 | D-ABLAPL/25904/2024 | DAYANANDA MOHAPATRA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Petitioner no.7 being minor but not represented through his gaurdian and also signed in V.nama as sl.6. |
| 34 | D-CRLMC/25862/2024 | RABI NARAYAN PANDA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page no. not indicated on index in annexures 1 and 2 |
| 35 | D-CMAPL/37304/2024 | RANJAN KUMAR NAYAK | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.C.COPY OF DISMISSAL ORDER NOT FILED |
| 36 | D-CRLMC/25781/2024 | SURYAKANTA DWIBEDI | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Page Nos.15,31. and 32 Are Not Legible |
| 37 | D-CMP/36917/2024 | PRAKASH KUMAR MISHRA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Annexure -1 is not a neat copy |
| 38 | D-WP(C)/37364/2024 | PRASANTA KUMAR NANDA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 39 | D-ARBA/30352/2024 | AJIT KUMAR MOHANTY | 2024-08-29 | 1.L.T.I. of appellatant Nos. 3 and 4 not attested in v.nama |
| 40 | D-CRLMC/25717/2024 | PABITRA KUMAR NAYAK | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 41 | D-CONTC/37255/2024 | ADV. | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 42 | D-ABLAPL/25928/2024 | AMULYA RATNA PANDA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 43 | D-ABLAPL/25983/2024 | SASWATI MOHAPATRA | 2024-08-29 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Age and W/O.of the deponent on affidavit not tally with cause title.2. Paragraph no. not correctly |

| | | | | |
|----|---------------------|-------------------------------|------------|--|
| | | | | furnished on declaration |
| 44 | D-WP(C)/37002/2024 | HARAMOHAN DHAN | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.The name of the counsel in capital letters and enrollment number in last page of writ petition not furnished.2.Rule-8 of Orissa High Court P.I.L.Rules not complied |
| 45 | D-CRLMC/25709/2024 | DINESH RAY | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 46 | D-CRLA/25796/2024 | SANDEEP RAJ PANDA | 2024-08-29 | This may be registered as CRLLP |
| 47 | D-CRLMP/25641/2024 | PRADEEP KUMAR DAS | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NO.12 NOT LEGIBLE |
| 48 | D-ABLAPL/25766/2024 | IPSIT AUROBINDO ACHARYA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 49 | D-CRLA/25595/2024 | PARTHA SARATHI DAS | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 50 | D-WP(C)/37163/2024 | BANSHIDHAR BAUG | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 51 | D-CONTC/37219/2024 | ADV. | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. occupation not stated in affidavit |
| 52 | D-WP(C)/37478/2024 | AMIT KUMAR NATH | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. hologram of ADV welfare fee Rs-50/- not paid |
| 53 | D-ABLAPL/25836/2024 | SOUBHAGYA KUMAR DASH | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 54 | D-WP(C)/37150/2024 | SAKTIDHARA MISHRA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 55 | D-CMP/36993/2024 | SOUBHAGYA KUMAR DASH | 2024-08-29 | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of filing ADV . not properly indicated in index and I.A . 2 .A .W .F fees of RS .50/ not paid on vakalatnama . 3 .A .FEES not paid on annexure-5 |
| 56 | D-MACA/37396/2024 | DEBASISH PATNAIK | 2024-08-29 | 1. Period of Delay 31 days delay 2.Court Fee Of Rs. 20000 is payable, not paid. |
| 57 | D-WP(C)/37127/2024 | SUBHASISH SATAPATHY | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 58 | D-WP(C)/37306/2024 | MARK WRIGHT | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| | | | | |
|----|---------------------|--------------------------|------------|--|
| 59 | D-BLAPL/25943/2024 | MANAS KUMAR CHAND | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 60 | D-BLAPL/25875/2024 | BIJAY KUMAR BEHERA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. |
| 61 | D-WP(C)/37136/2024 | PRASANTA KUMAR JENA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 62 | D-WP(C)/37157/2024 | HRUDANANDA MOHAPATRA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. page 19, 20 not legible |
| 63 | D-CRLMC/25810/2024 | TARA PRASAD MOHAPATRA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 64 | D-ABLAPL/25833/2024 | SUKANTA KUMAR DALAI | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 65 | D-CRLMC/25868/2024 | KRUSHNA CHANDRA DASH | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 66 | D-WP(C)/37241/2024 | RANJIT SAMAL | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 67 | D-CRLREV/25753/2024 | ASHOK KUMAR SAHOO | 2024-08-29 | CMAPL written in prayer of IA750/24 may be corrected. |
| 68 | D-WP(C)/37117/2024 | NIRANJAN LENKA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Date of annex.4 mentioned in the index not tally to annex.4 as annexed. |
| 69 | D-BLAPL/25863/2024 | S.S.RAY (2) | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 70 | D-WP(C)/36756/2024 | PRAFULLA KUMAR MOHAPATRA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 71 | D-CONTC/37253/2024 | ADV. | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 72 | D-WP(C)/37331/2024 | NEELAKANTHA PANDA | 2024-08-29 | .Receipt Showing Serv.copy To School and Mass Education not Filed. |
| 73 | D-WP(C)/36961/2024 | ARUN KUMAR PATRA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| | | | | |
|----|-------------------------|-----------------------------|----------------|--|
| | | | | Legible copy of page-20 to be filed. |
| 74 | D- CONTC/37052/2024 | ADV. | 2024-08- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 75 | D- ABLAPL/25905/2024 | PRAFULLA KUMAR BISWAL | 2024-08- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 76 | D- BLAPL/25899/2024 | KSHIROD KUMAR ROUT | 2024-08- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 77 | D-WP(C)/37187/2024 | DHANESWAR BEHERA | 2024-08- 29 | 1-COURT FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. C.fee of Rs.6/- be paid. |
| 78 | D-WP(C)/37362/2024 | ARJUNA CHARANA BEHERA | 2024-08- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 79 | D- CONTC/37010/2024 | ADV. | 2024-08- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PAGE NOS OF INDEX,SYNOPSIS,DATE CHART ARE WRONG |
| 80 | D- CRLMC/25815/2024 | KAILASH CHANDRA KAR | 2024-08- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Order dt.24.11.2022 , Wrongly mentioned as 14.11.2022 in the C.T. |
| 81 | D-WP(C)/37094/2024 | SARATHI JYOTI MOHANTY | 2024-08- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 82 | D- BLAPL/25962/2024 | SUSHANTA HARICHANDAN | 2024-08- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 83 | D- ABLAPL/25748/2024 | NIRAJ KUMAR SETHI | 2024-08- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Nomenclature not correctly furnished in the affidavit. 2..Petition not correctly addressed to Honorable Court |
| 84 | D- BLAPL/25867/2024 | BISWA RANJAN DAS | 2024-08- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. |
| 85 | D-WP(C)/37095/2024 | DEBASIS PANIGRAHI | 2024-08- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 86 | D- CRLMC/25790/2024 | NABA KISHORE GURU | 2024-08- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Page No.15 Not legible. 2.Hologram of Rs.50/- Not Paid |

| | | | | |
|----|---------------------|-----------------------|------------|--|
| 87 | D-WP(C)/37448/2024 | AMITABH MISHRA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 88 | D-BLAPL/25779/2024 | BISWA RANJAN DAS | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. |
| 89 | D-ABLAPL/25964/2024 | DURGADATTA MOHAPATRA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 90 | D-WP(C)/37169/2024 | RANJIT MOHANTY | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Paragraphs in declaration incorrectly furnished. |
| 91 | D-ABLAPL/25939/2024 | BIJAY KUMAR MOHANTY | 2024-08-29 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Paragraph no. not correctly furnished on declaration. |
| 92 | D-WP(C)/37058/2024 | SOUMYA RANJAN MOHANTY | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 93 | D-WP(C)/36979/2024 | BANABIHARI RAY | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 94 | D-ABLAPL/25869/2024 | SAROJ KUMAR PADHI | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 95 | D-WP(C)/37332/2024 | BANSHIDHAR SATAPATHY | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 96 | D-ABLAPL/25724/2024 | PARTHA SARATHI NAYAK | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Nomenclature not correctly furnished in the affidavit. |
| 97 | D-WP(C)/37130/2024 | SASWAT KUMAR ACHARYA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION Page nos 39 ,40 ,41 and page nos103 to 107 not neat and legible . |
| 98 | D-MACA/37235/2024 | GIRIJA PRASAD DUTTA | 2024-08-29 | Period of Delay 320 days |
| 99 | D-MACA/37044/2024 | ANUPAM DASH | 2024-08-29 | 21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. |

| | | | | |
|-----|---------------------|--------------------------|------------|--|
| | | | | D.C.F of Rs 1475/ to be paid |
| 100 | D-WP(C)/37336/2024 | PRATYUSHA NAIDU | 2024-08-29 | opp -party no 3 not properly represented . put for SR after removal of defect |
| 101 | D-CONTC/36884/2024 | KRISHNA CHANDRA SAHU | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 102 | D-ABLAPL/25929/2024 | SANGRAM MISHRA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 103 | D-WP(C)/37471/2024 | SUBHANKAR ROUT | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 104 | D-WP(C)/36126/2024 | PRAFULLA KUMAR MOHAPATRA | 2024-08-29 | .Receipt Showing Serv.copy To School and Mass Education not Filed. |
| 105 | D-ABLAPL/25974/2024 | AMITAV TRIPATHY | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Page nos.8,9 ,10 not neat and legible. |
| 106 | D-WP(C)/37039/2024 | KEDAR CHANDRA SARANGI | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 17 not neat. |
| 107 | D-WA/37149/2024 | DESHA RANJAN RATH | 2024-08-29 | 1.Period of Delay 02 days delay |
| 108 | D-CONTC/37399/2024 | ADV. | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 109 | D-ABLAPL/25916/2024 | AMLAN SHAKTI PAUL | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 110 | D-BLAPL/25866/2024 | BIJAYA KUMAR BEHERA 1 | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 111 | D-BLAPL/25913/2024 | SUNIL KUMAR PANDA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 112 | D-WP(C)/37122/2024 | SAMEER KUMAR DAS | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 113 | D-CRLMC/25739/2024 | ALOK RANJAN MOHANTY | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Page no. 57 not filed. 2.VGR case number not correctly mentioned in prayer of the petition |
| 114 | D-WP(C)/37263/2024 | DILLIP KUMAR SAHOO | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Para 5 and Para 8of the Declaration stated as Bail application in place of Writ petition |
| 115 | D-ABLAPL/25932/2024 | SANGRAM KESHARI ROUT | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. |
| 116 | D-WP(C)/37147/2024 | TAPAN JYOTI PANI | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| | | | | |
|-----|---------------------|--------------------------|------------|---|
| | | | | THERE ARE COLOUR MARKS IN ANNEXURES 7 AND 8 |
| 117 | D-WP(C)/37189/2024 | DHANESWAR BEHERA | 2024-08-29 | 1-COURT FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. C.Fee of Rs.6/- be paid.(ii)Vernacular certificate not furnished. |
| 118 | D-WP(C)/37382/2024 | PRASANTA KUMAR NANDA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 119 | D-ABLAPL/25835/2024 | SUKANTA KUMAR DALAI | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 120 | D-CRLMC/25596/2024 | DEEPANKAR PANIGRAHY | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Age of the petitioner no. 2 not mentioned in cause title. |
| 121 | D-ABLAPL/25884/2024 | SOUMYA RANJAN DAS | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. |
| 122 | D-WP(C)/36129/2024 | PRAFULLA KUMAR MOHAPATRA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 123 | D-CMP/36991/2024 | SOUBHAGYA KUMAR DASH | 2024-08-29 | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of ADV .not properly indicated in index and I.A . 2 Date of order challenge in prayer does not tally with impugned order filed under annexure -5 . 3 .vakalatnama filed is not properly filled up and A.W.F fees of RS .50/ not paid . 4 .A .FEES not paid on annexure -5 |
| 124 | D-WP(C)/37300/2024 | HRUDANANDA MOHAPATRA | 2024-08-29 | .Receipt Showing Serv.copy To School and Mass Education not Filed. |
| 125 | D-ABLAPL/25854/2024 | ASHOK KUMAR SAHOO | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 126 | D-WP(C)/37070/2024 | BIBHUTI BHUSAN SWAIN | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14-NOT PROPERLY INDEXED. index not properly page marked as per placement of annexure |
| 127 | D-WP(C)/37120/2024 | NIRANJAN LENKA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 128 | D-WA/37055/2024 | PUSPAMITRA MOHAPATRA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 129 | D-CRLMC/25821/2024 | ABHILASH MISHRA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. The name of father of petitioner no-1 mentioned cause title does not tally with order at page no.21 |

| | | | | |
|-----|---------------------|------------------------|------------|---|
| 130 | D-CRLMC/25776/2024 | BISHNU PRASAD PRADHAN | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 131 | D-WP(C)/37031/2024 | RAMESH KUMAR SAHU | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Legible copy of page-10 to be filed.2.Annexure-4 is not exhibited. |
| 132 | D-ABLAPL/25823/2024 | SURYAKANTA DWIBEDI | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page27 not legible. |
| 133 | D-CRLMC/25786/2024 | PRASANTA KUMAR ROUTRAY | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 134 | D-WP(C)/37048/2024 | NIRANJAN NAYAK | 2024-08-29 | .Receipt Showing Serv.copy To School and Mass Education not Filed. |
| 135 | D-BLAPL/25825/2024 | TARA PRASAD MOHAPATRA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 10 and 11 not neatly legible. |
| 136 | D-MACA/37213/2024 | GIRIJA PRASAD DUTTA | 2024-08-29 | 1.Period of Delay 183 days |
| 137 | D-WP(C)/37033/2024 | SIDHARTH PRASAD DAS | 2024-08-29 | .Receipt Showing Serv.copy To School and Mass Education not Filed. |
| 138 | D-CONTC/37045/2024 | ADV. | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 139 | D-CRLREV/25806/2024 | SURYAKANTA DWIBEDI | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 140 | D-WP(C)/37051/2024 | ITISHREE TRIPATHY | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Logo Rs 50/- not paid on V nama |
| 141 | D-WP(C)/36983/2024 | BANABIHARI RAY | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Date mentioned in Annexure-2 and averment of writ petition does not tally with book mark index |
| 142 | D-WP(C)/37063/2024 | SOUMYA RANJAN MOHANTY | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 143 | D-ABLAPL/25933/2024 | SURYAKANTA DWIBEDI | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Page nos. 11 , 12 not neat and legible. |
| 144 | D-CRLREV/25801/2024 | SURYAKANTA DWIBEDI | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Prayer made in main case without signature, (ii)Index be corrected as per averment |

| | | | | |
|-----|---------------------|----------------------------|------------|---|
| 145 | D-WP(C)/37188/2024 | BIYOTKESH MOHANTY | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Page no.12 and 16 are not neat and legible |
| 146 | D-ABLAPL/25873/2024 | PRADEEP KUMAR DAS | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 147 | D-CRLMA/25594/2024 | PITABMAR BEHERA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 148 | D-CRLA/25826/2024 | ABHILASH MISHRA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Code Wrongly indicated |
| 149 | D-WP(C)/37243/2024 | RANJIT SAMAL | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 150 | D-WP(C)/37032/2024 | ALOK KUMAR PANDA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 151 | D-ABLAPL/25949/2024 | SAMBEET PATTANAYAK | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 152 | D-WP(C)/37084/2024 | PRAFULLA KUMAR MOHAPATRA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 153 | D-ABLAPL/25965/2024 | SRINIBAS NANDA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Age of the petitioner in the cause title not tally with cause title.2. side of the page no.7 and 8 not neatly legible. |
| 154 | D-WP(C)/37349/2024 | BANSHIDHAR SATAPATHY | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 155 | D-WP(C)/37054/2024 | SANJAY KUMAR SAMANTARAY | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 156 | D-CONTC/36898/2024 | DEBENDRA NARAYAN PATTANAIK | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 157 | D-CRLA/25879/2024 | SANJIB KUMAR BHANJADEO | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Code Not indicated |
| 158 | D-WP(C)/37183/2024 | DHANESWAR BEHERA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Index be corrected as per averment. |

| | | | | |
|-----|-------------------------|------------------------------|------------|---|
| 159 | D-WP(C)/37337/2024 | JAGAMOHAN PATTANAIK | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 160 | D-WP(C)/37053/2024 | ITISHREE TRIPATHY | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 161 | D-CRLA/25793/2024 | BASUDEV MISHRA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Good ground certificate not signed 2. Code Not indicated |
| 162 | D-WP(C)/37292/2024 | SURYA NARAYAN SATPATHY | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 163 | D- ABLAPL/25751/2024 | NIRAJ KUMAR SETHI | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Nomenclature not correctly furnished in the affidavit. 2.Petition not correctly addressed to Honorable Court |
| 164 | D-CMP/36920/2024 | SARADA PRASAD DASH | 2024-08-29 | 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED Certified copy of order dated 5 .10 .2023 passed in C .M .A -no . 0 5/ 22 not filed ,xerox copy of same is filed under annexure-2 |
| 165 | D-WP(C)/37325/2024 | DEBASIS ROUT | 2024-08-29 | .Receipt Showing Serv.copy To School and Mass Education not Filed. |
| 166 | D-WP(C)/37134/2024 | SUSANTA KUMAR LENKA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 167 | D- ABLAPL/25979/2024 | AMITAV TRIPATHY | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 168 | D- ABLAPL/25920/2024 | SIMSON JENA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 169 | D-WP(C)/37316/2024 | SUKANTA KUMAR MISHRA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 170 | D- ABLAPL/25886/2024 | BIBHU PRASAD MOHANTY | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 171 | D- BLAPL/25860/2024 | JAGABANDHU SAHU | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 172 | D- CRLMC/25707/2024 | MANAS KUMAR CHAND | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 173 | D- ABLAPL/25888/2024 | UDIT RANJAN JENA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 174 | D- ABLAPL/25985/2024 | BIDHUBHUSANA MOHAPATRA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| | | | | |
|-----|---------------------|--------------------------|------------|---|
| 175 | D-ABLAPL/25921/2024 | SIMSON JENA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 176 | D-WP(C)/36967/2024 | ARUN KUMAR PATRA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Legible copy of page-23 to be filed |
| 177 | D-WP(C)/37223/2024 | RANJIT SAMAL | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 178 | D-CMAPL/37000/2024 | SUNIL KUMAR PANDA | 2024-08-29 | 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Period of Delay 511 days 2.DEFICIT AUTHENTICATION FEE OF RS 2.25 /- NOT FILED |
| 179 | D-CONTC/36823/2024 | SATYAPRAKASH DHAL | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 180 | D-MACA/37258/2024 | G.P.DUTTA | 2024-08-29 | 16-PETITION/APPEAL NOT IN TIME 1.Period of Delay 8 days |
| 181 | D-WP(C)/37078/2024 | PRAFULLA KUMAR MOHAPATRA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 182 | D-ABLAPL/25897/2024 | PRAVAT KUMAR LENKA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. matter not furnished in the cause title and provision not correct.2. As per index ,annex.2 not described in the petition.3.page no.10 not neatly legible. |
| 183 | D-WP(C)/37350/2024 | BANSHIDHAR SATAPATHY | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 184 | D-BLAPL/25880/2024 | JYOTIRMAYA SAHOO | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 185 | D-CONTC/36821/2024 | SATYAPRAKASH DHAL | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 186 | D-WP(C)/37101/2024 | PRAFULLA KUMAR MOHAPATRA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 187 | D-WP(C)/37011/2024 | RAMESH KUMAR SAHU | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 188 | D-CRLMC/25699/2024 | KABIRAJ PRADHAN | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 189 | D-CONTC/36893/2024 | TRILOCHAN NANDA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| | | | | |
|-----|---------------------|-------------------------|------------|---|
| 190 | D-WP(C)/36443/2024 | TUSAR KUMAR MISHRA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 191 | D-ABLAPL/25997/2024 | AMLAN MOHANTY | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 192 | D-CRLMC/25851/2024 | SURYAKANTA DWIBEDI | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. C,copy of F.I.R.under annex-1 not filed |
| 193 | D-WP(C)/37148/2024 | BIJAY KUMAR BEHERA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 194 | D-ABLAPL/25980/2024 | BIDHUBHUSANA MOHAPATRA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. |
| 195 | D-WP(C)/37139/2024 | NIHAL RATH | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 196 | D-FAO/35032/2024 | BIKASH MISHRA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Details of Appellant No. 5 and 9 do not tally with the details of Applicants No 5 and Surname of Appellant No. 9 and his father in the Court below. 2.Date Chart not alphabetically paginated. 3. Authorisation to swear the affidavit in I.A. not furnished by other Appellants to the Appeal. 4. Neat and legible copies of pages 16,18,20,22,24,25,27,28,31,32,34,36,38-42,44-48,50,53,57-61 not filed. |
| 197 | D-WP(C)/37140/2024 | DWARIKA PRASAD MOHANTY | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 198 | D-WP(C)/37001/2024 | TUSAR KUMAR MISHRA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 199 | D-BLAPL/25822/2024 | AMLAN SHAKTI PAUL | 2024-08-29 | As per standing order no.3 dtd.9-7-2024,the name of the prosecutrix shall not be mentioned in the petition. |
| 200 | D-CRLA/25789/2024 | IPSIT AUROBINDO ACHARYA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Code Wrongly indicated |
| 201 | D-WP(C)/37368/2024 | PRASANTA KUMAR NANDA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 202 | D-ABLAPL/25839/2024 | PRASANTA KUMAR ROUTRAY | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 203 | D-ABLAPL/25978/2024 | HARAPRASAD PANDA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 204 | D-WP(C)/37102/2024 | SURYAKANTA DWIBEDI | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| | | | | |
|-----|---------------------|-----------------------|------------|---|
| 205 | D-WP(C)/37089/2024 | MAHENDRA KUMAR SAHOO | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 206 | D-WP(C)/37249/2024 | TATHAGATA SAHOO | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 207 | D-CRLMC/24420/2024 | BIKRAM CHANDRA GHADEI | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 208 | D-WP(C)/36982/2024 | BANABIHARI RAY | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 209 | D-WP(C)/37302/2024 | ADITYA MISHRA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 210 | D-ABLAPL/25924/2024 | PRADIP KUMAR MALLICK | 2024-08-29 | As per standing order no.3 dtd.9-7-2024, the name of the prosecutrix shall not be reflected in the petition |
| 211 | D-WP(C)/37185/2024 | DHANESWAR BEHERA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 212 | D-WP(C)/37321/2024 | SHANTANU KUMAR PANDA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 213 | D-WP(C)/37231/2024 | RANJIT SAMAL | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 214 | D-WP(C)/37173/2024 | DHANESWAR BEHERA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 215 | D-CRLREV/25798/2024 | SANDEEP RAJ PANDA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Good ground certificate not furnished,(ii)IA filed without affidavit,(iii)p.42 not filed and p.43,44 are not legible. |
| 216 | D-WP(C)/37262/2024 | DILLIP KUMAR SAHOO | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Para 5 of the Declaration and Para 8 of same mentioned as Bail application in place of Writ petition |
| 217 | D-CONTC/37041/2024 | ADV. | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 218 | D-ABLAPL/25912/2024 | AMLAN SHAKTI PAUL | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 219 | D-WP(C)/37135/2024 | BHABA PRASAD DAS | 2024-08-29 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 220 | D-WP(C)/37238/2024 | RANJIT SAMAL | 2024-08-29 | .Receipt Showing Serv.copy To School and Mass Education not Filed. |

| | | | | |
|-----|---------------------|--------------------------|------------|---|
| 221 | D-WP(C)/37092/2024 | AMITABH MISHRA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Paragraphs of writ petition are not correctly numbered.2.L.T.I. of petitioner nos.27,33,36,39,44,45,58,63,76,84 and 98 is not attested in vakaltnama |
| 222 | D-CONTC/37160/2024 | ADV. | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 223 | D-ABLAPL/25977/2024 | AMRITA MISHRA | 2024-08-29 | 1-COURT FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Court fee of Rs. 10/- not paid on V.Nama.2. Synopsis and date chart not alphabetic paginated. |
| 224 | D-ABLAPL/25966/2024 | AKSHAYA KUMAR SAHOO | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.8 not neat. |
| 225 | D-WP(C)/37328/2024 | SUBASH CHANDRA PUSPALAKA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 226 | D-ABLAPL/25894/2024 | JAYADEBA BEHERA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 227 | D-WP(C)/37153/2024 | HARA PRASAD RATH | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page no 44 ,45 are not legible . |
| 228 | D-WP(C)/37381/2024 | SUBHANKAR ROUT | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 229 | D-FAO/37072/2024 | NARAYAN PRASAD PARIJA | 2024-08-29 | In Cause Title Status of the parties not furnished (b) Provisional of Law Incorrectly furnished |
| 230 | D-WP(C)/37560/2024 | ARUPANANDA GOSWAMY | 2024-08-29 | 1.Page no.26 is not legible. |
| 231 | D-WP(C)/37324/2024 | DEBASIS ROUT | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 232 | D-BLAPL/25782/2024 | SAROJ MOHARANA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 233 | D-WP(C)/37335/2024 | JAGAMOHAN PATTANAİK | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 234 | D-WP(C)/37106/2024 | ARUN KUMAR PATRA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 235 | D-CONTC/36822/2024 | SATYAPRAKASH DHAL | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 236 | D-ABLAPL/25757/2024 | MANORANJAN PADHY | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| | | | | |
|-----|---------------------|---------------------------|------------|---|
| 237 | D-WP(C)/37409/2024 | DIPTI RANJAN BHOKTA | 2024-08-29 | 20-VERNACULAR CERTIFICATE NOT FURNISHED. |
| 238 | D-ABLAPL/25777/2024 | SOUMYA RANJAN DAS | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 239 | D-WP(C)/37429/2024 | BAIDHAR SAHOO | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 240 | D-BLAPL/25770/2024 | BISWAJIT NAYAK | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 241 | D-CONTC/37046/2024 | ADV. | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 242 | D-WP(C)/36261/2024 | BASUDEV PUJARI | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Annexures are not attested as true copies. 2. Page No.94 under Annexure-6 is not available. |
| 243 | D-WP(C)/37066/2024 | SATYA SMRUTI MOHANTY | 2024-08-29 | 11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. Pages 31,32,33,47,48 and 51 not neat. |
| 244 | D-WP(C)/37125/2024 | SAMEER KUMAR DAS | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 245 | D-WP(C)/37314/2024 | CHITTA RANJAN PATNAIK | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 246 | D-WP(C)/37167/2024 | BANSHIDHAR BAUG | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Page 41 is not properly arranged. |
| 247 | D-WP(C)/37014/2024 | RAMESH KUMAR SAHU | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 248 | D-WP(C)/37111/2024 | DHIRENDRA KUMAR MOHAPATRA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 249 | D-WP(C)/37026/2024 | DEEPANKAR PANIGRAHY | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Annexure-2 is not attested as true copy. 2. Mobile number of counsel in vakaltnama not furnished. |
| 250 | D-WP(C)/37172/2024 | DHANESWAR BEHERA | 2024-08-29 | .Receipt Showing Serv.copy To School and Mass Education not Filed. |
| 251 | D-WA/36997/2024 | SASWAT DAS, A.G.A | 2024-08-29 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 252 | D-WP(C)/37174/2024 | DHANESWAR BEHERA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 253 | D-WP(C)/37071/2024 | PRAFULLA KUMAR MOHAPATRA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| | | | | |
|-----|---------------------|----------------------|------------|--|
| 254 | D-CMAPL/34213/2024 | ADV. | 2024-08-29 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Names of petitioner no 1 and 2 not correctly furnished |
| 255 | D-WP(C)/37042/2024 | RAMESH KUMAR SAHU | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 256 | D-WP(C)/36964/2024 | ARUN KUMAR PATRA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Legible copy of page-23 to be filed.2.Annexure-6 is not correctly page marked |
| 257 | D-CONTC/36514/2024 | RAJAT KUMAR PANDA | 2024-08-29 | put up for S.R after filing of correct annexures and with proper order |
| 258 | D-MACA/34636/2024 | ANUPAM DASH | 2024-08-29 | 21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1.Period of Delay 412 days 2. Deficit Court Fee of Rs. 10,727/- to be paid |
| 259 | D-CRLA/23080/2024 | ANIMA KUMARI DEI | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. State be made a party and appellant (victim)may not be there |
| 260 | D-ABLAPL/25895/2024 | JAYADEBA BEHERA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. provision not correct. |
| 261 | D-WP(C)/37029/2024 | BANABIHARI RAY | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 262 | D-WP(C)/37017/2024 | SRIHARSA PRASAD DASH | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Assessment slip not filed . |
| 263 | D-ABLAPL/25911/2024 | AMLAN SHAKTI PAUL | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. |
| 264 | D-WP(C)/36977/2024 | BANABIHARI RAY | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Annexure 2 not legible . |
| 265 | D-BLAPL/25878/2024 | JYOTIRMAYA SAHOO | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 266 | D-BLAPL/25754/2024 | PRANAB KUMAR DAS | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| | | | | |
|-----|---------------------|---------------------------|------------|---|
| 267 | D-WP(C)/37308/2024 | SIBA PRASAD SWAIN | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 268 | D-WP(C)/37166/2024 | BISWABIHARI MOHANTY | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 269 | D-WP(C)/36995/2024 | BIJAY PANDA | 2024-08-29 | 1.Copy not served on S.C.(C.T and G.S.T.)2.Legible copy of page -31 to be filed.3.The name of the counsel in capital letters and enrollment numbers in last page of writ petition not furnished.4.Date of order mentioned in cause title of writ petition seems to be wrong |
| 270 | D-WP(C)/37356/2024 | JAYDEEP PAL | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Court fee Rs 6/ to be filed(deficit) in the writ petition.Undertaking not filed. |
| 271 | D-TRPCRL/25734/2024 | SOUBHAGYA KUMAR DASH | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 272 | D-CRLMC/25816/2024 | TARA PRASAD MOHAPATRA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 273 | D-ABLAPL/25973/2024 | DURGADATTA MOHAPATRA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 274 | D-WP(C)/37212/2024 | DHANESWAR BEHERA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14-NOT PROPERLY INDEXED. Annexure 4 (Page 12) not mentioned properly in Index page.Annexure 3 sworn at page No 11 not a Identical Judgement as per Index, it is a notification |
| 275 | D-WP(C)/37186/2024 | DHANESWAR BEHERA | 2024-08-29 | 1-COURT FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. C.fee of Rs.6/- not paid |
| 276 | D-RVWPET/37019/2024 | AMITABH MISHRA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Period of Delay 365 days 2.DEFICIT AUTHENTICATION FEE OF RS 2.25 /- NOT FILED 3.Pages nos 54,58,60,61,62,63,64,66,67,68,75,79 ,94 to 103 not legible |
| 277 | D-WP(C)/37109/2024 | JITENDRA KUMAR MISHRA (2) | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 278 | D-WP(C)/37164/2024 | RANJIT MOHANTY | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Paragraphs in declaration not furnished. |
| 279 | D-CRLMP/25683/2024 | SUBAS CHANDRA DAS | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 280 | D-CRLMP/25671/2024 | MANOJ KUMAR MOHANTY | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| | | | | |
|-----|---------------------|--------------------------|------------|--|
| 281 | D-ABLAPL/25923/2024 | SARFARAZ AHMED | 2024-08-29 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Nomenclature in sl.no.4 of the affidavit not correct. |
| 282 | D-ABLAPL/25831/2024 | LINGARAJ MOHANTY | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 283 | D-RSA/36519/2024 | MONOMOY BASU | 2024-08-29 | 1-COURT FEE IS DEFICIENT. 1.D.C.F of Rs 560.50p to be paid |
| 284 | D-BLAPL/25925/2024 | SARFARAZ AHMED | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Rejection order dtd.20-8-2024 and FIR. Dtd.13-8-2024 not tally with date and event. |
| 285 | D-WP(C)/37123/2024 | JITENDRA KUMAR LENKA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 286 | D-CRLMC/25728/2024 | DIPTI RANJAN BHOKTA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 287 | D-WP(C)/37115/2024 | AMIYA KUMAR CHHATOI | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Synopsis and Date Chart not alphabetically paginated. 2. Neat and legible copy of page 15 not filed. |
| 288 | D-WP(C)/37114/2024 | ABHILASH MISHRA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. |
| 289 | D-WP(C)/37137/2024 | GOPAL PRASAD JENA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 290 | D-WP(C)/37091/2024 | HIMANSU SEKHAR SATAPATHY | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 291 | D-CONTC/37043/2024 | ADV. | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 292 | D-CONTC/37391/2024 | ADV. | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 293 | D-WP(C)/37075/2024 | SHRADHANJALI SAHOO | 2024-08-29 | 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED I.Certified Copy Of Trial Court Order Not Filed II.Certified Copy Of appellate Court Order Not Filed III.Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The Petition |
| 294 | D-MACA/37085/2024 | PRATIVA MISHRA | 2024-08-29 | Put up with MACA. No. 168/2024 for further S.R |

| | | | | |
|-----|---------------------|---------------------------|------------|--|
| 295 | D-ABLAPL/25723/2024 | AMULYA RATNA PANDA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 296 | D-WP(C)/36924/2024 | PRASANNA KUMAR SAHOO | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. occupation not furnished |
| 297 | D-ABLAPL/25906/2024 | SHANTANU KUMAR PANDA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. As per index annex.2 in page no.17 and annex.3 in page no.21 not tally. |
| 298 | D-BLAPL/25919/2024 | SAROJ KUMAR PADHI | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 299 | D-CRLMP/25811/2024 | ABHILASH MISHRA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 300 | D-WP(C)/37128/2024 | SAMEER KUMAR DAS | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 301 | D-WP(C)/37065/2024 | BIBHUTI BHUSAN SWAIN | 2024-08-29 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 12 not neat. |
| 302 | D-CRLMC/25606/2024 | TANMAYA KUMAR MOHANTY | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Date of order not correctly furnished at page no. 5 para no. 7 last line. |
| 303 | D-CONTC/37012/2024 | ADV. | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Index not properly paginated |
| 304 | D-BLAPL/25896/2024 | BHABANI SHANKAR DASPARIDA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page marking not correct in Book mark. |
| 305 | D-WP(C)/37312/2024 | ARUPANANDA GOSWAMY | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 306 | D-BLAPL/25914/2024 | PRADEEP KUMAR KUNDU | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 307 | D-ABLAPL/25837/2024 | PRASANTA KUMAR ROUTRAY | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 308 | D-WP(C)/37353/2024 | BANSHIDHAR SATAPATHY | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 309 | D-WP(C)/37290/2024 | DEBA NARAYAN PATTNAIK | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. .Page Nos. 16 and 17 are not legible. |
| 310 | D-WA/36996/2024 | A.S.C | 2024-08-29 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |

| | | | | |
|-----|---------------------|-----------------------|------------|---|
| | | | | Enrolment Numbers in Appearance memo not filed |
| 311 | D-ABLAPL/25969/2024 | DINESH CHANDRA RAY | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 312 | D-BLAPL/25721/2024 | BASUDEV BARIK | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 313 | D-ABLAPL/25961/2024 | DURGADATTA MOHAPATRA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 314 | D-WP(C)/37479/2024 | AMIT KUMAR NATH | 2024-08-29 | 5-SECOND COPY OF PETITION NOT FILED. hologram of ADV welfare fund fee Rs-50/-not paid |
| 315 | D-CRLA/25802/2024 | ASHOK DAS | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 316 | D-WP(C)/37110/2024 | AMIYA KUMAR CHHATOI | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14-NOT PROPERLY INDEXED. 1. Index not page-marked 2. Synopsis and Date Chart not alphabetically paginated |
| 317 | D-ABLAPL/25855/2024 | AKSHAYA KUMAR SUBUDHI | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 318 | D-WP(C)/37056/2024 | NIRANJAN NAYAK | 2024-08-29 | .Receipt Showing Serv.copy To School and Mass Education not Filed. |
| 319 | D-ABLAPL/25890/2024 | AMLAN SHAKTI PAUL | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 320 | D-WP(C)/37144/2024 | SAKTIDHARA MISHRA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page no 34 , 35 are not page marked . 2..Name Of The Filing Advocate Not In Capital Letters In The Petition |
| 321 | D-ABLAPL/25951/2024 | SANGRAM KESHARI ROUT | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Page nos. 9 and 10 not neat and legible. |
| 322 | D-ABLAPL/25938/2024 | BISWAJIT NAYAK | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. |
| 323 | D-WP(C)/36947/2024 | SIDHARTHA MISHRA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Date of representation under annexure-2 not correct in index |
| 324 | D-BLAPL/25988/2024 | KARUNAKAR NAYAK | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. |

| | | | | |
|-----|---------------------|--------------------------|------------|--|
| 325 | D-WP(C)/37143/2024 | SAROJ KUMAR DASH | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 326 | D-WP(C)/37119/2024 | AMIYA KUMAR CHHATOI | 2024-08-29 | .Receipt Showing Serv.copy To School and Mass Education not Filed. |
| 327 | D-WP(C)/37116/2024 | AMIYA KUMAR CHHATOI | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14-NOT PROPERLY INDEXED. Index not page marked. |
| 328 | D-WP(C)/37103/2024 | PRAFULLA KUMAR MOHAPATRA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 329 | D-MACA/37226/2024 | GIRIJA PRASAD DUTTA | 2024-08-29 | Period of Delay 24 days |
| 330 | D-ABLAPL/25727/2024 | SATYABRATA PANDA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Page marking not properly. |
| 331 | D-MACA/37250/2024 | G.P.DUTTA | 2024-08-29 | 16-PETITION/APPEAL NOT IN TIME 1.Period of Delay 183 days |
| 332 | D-ABLAPL/25780/2024 | ANIRUDHA DAS | 2024-08-29 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Date of F.I.R.mentioned in DATE CHART not correct.Page 6 not available. |
| 333 | D-WP(C)/37234/2024 | RANJIT SAMAL | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 334 | D-WP(C)/37073/2024 | SOURAV SUMAN BHUYAN | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 335 | D-BLAPL/25891/2024 | SUSANTA KUMAR NAYAK | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. |
| 336 | D-CONTC/37006/2024 | BANABIHARI RAY | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 337 | D-CRLMC/25652/2024 | HARIPAD MOHANTY | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Page nos. 12 and 13 not legible |
| 338 | D-CMP/34545/2024 | AKHYAYA KUMAR MISRA | 2024-08-29 | (ii)Name of all signing adv in v.nama not furnished in capital letters.(iii)Paragraph number is left blank) |
| 339 | D-WP(C)/37118/2024 | SAMEER KUMAR DAS | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 42 not neat. |
| 340 | D-WP(C)/37216/2024 | SUBHANKAR ROUT | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| | | | | |
|-----|---------------------|---------------------------|------------|--|
| 341 | D-FAO/36894/2024 | KUNAL KUMAR SWAIN | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 342 | D-WP(C)/35948/2024 | BHABANI PRASAD MOHANTY | 2024-08-29 | 1.Copy not served on S.C.(C.T and G.S.T) |
| 343 | D-BLAPL/25948/2024 | BHABANI SHANKAR DASPARIDA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 344 | D-ABLAPL/25907/2024 | AMLAN SHAKTI PAUL | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 345 | D-WA/36994/2024 | JEETENDRA KUMAR PRATIHARI | 2024-08-29 | 1-COURT FEE IS DEFICIENT. 1.dcf of rs 6 /- to be paid |
| 346 | D-CMP/34554/2024 | AKHYAYA KUMAR MISRA | 2024-08-29 | Paragraph no. is left blank in declaration,and Names of filing adv.in capital letters not furnished in v.nama. |
| 347 | D-WP(C)/37027/2024 | RAMESH KUMAR SAHU | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Legible copy of page-14 to be filed. |
| 348 | D-ABLAPL/25767/2024 | SURYAKANTA DWIBEDI | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 349 | D-CRLMC/25758/2024 | AJAYA KUMAR NAYAK | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Provision of law not furnished in I.A. petition |
| 350 | D-BLAPL/25765/2024 | SUSHANTA KUMAR PRADHAN | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page no.17 not available. Page no 25 and 27 not properly scanned. |
| 351 | D-ARBA/37096/2024 | JEEVANJYOTI MOHANTY | 2024-08-29 | Put up for S.R. after filing of consolidated appeal memo. |
| 352 | D-ABLAPL/25883/2024 | BIBHU PRASAD MOHANTY | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 353 | D-CRLREV/25819/2024 | DHIRENDRA KUMAR MOHAPATRA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 354 | D-WP(C)/37108/2024 | UMESH CHANDRA BEHURA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 355 | D-MACA/37220/2024 | GIRIJA PRASAD DUTTA | 2024-08-29 | 1. Period of Delay 11 days |
| 356 | D-CRLMC/25792/2024 | SOUBHAGYA KUMAR DASH | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 357 | D-ABLAPL/25838/2024 | TRILOCHAN DASH | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 358 | D-CRLMP/25755/2024 | JAJATI KESHARI KHUNTIA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. |

| | | | | |
|-----|---------------------|----------------------|------------|--|
| | | | | PAGE NOS.14 and 16 NOT LEGIBLE |
| 359 | D-ABLAPL/25763/2024 | DIPANKAR ACHARYA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 360 | D-ABLAPL/25917/2024 | SAROJ KUMAR PADHI | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 361 | D-CMP/37100/2024 | SANDEEP PATTANAIK | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED status of parties in court below not furnished and page -39 not legible under annexure-4 |
| 362 | D-ABLAPL/25874/2024 | BIJAY KUMAR BEHERA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 363 | D-WP(C)/37194/2024 | SRINIBASH SATAPATHY | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14-NOT PROPERLY INDEXED. 1.Annexure no.3 in page no.11 and in index and in writ petition the date of the acknowledgement are wrongly furnished. |
| 364 | D-WP(C)/37154/2024 | BIMBISAR DASH | 2024-08-29 | NEAT COPY OFPAGE45,46 AND 47 TO BE FILED |
| 365 | D-CONTC/37050/2024 | ADV. | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 366 | D-WP(C)/37355/2024 | BANSHIDHAR SATAPATHY | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 367 | D-WP(C)/37076/2024 | AMIT PRASAD BOSE | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 368 | D-WP(C)/37152/2024 | SHASHI BHUSAN JENA | 2024-08-29 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 369 | D-ABLAPL/25768/2024 | NAMITA PATTANAIK | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Occupation not mentioned in the affidavit also paragraph not correctly mentioned.D.C.Fee of Rs.10/- not paid in the v.nama |
| 370 | D-WP(C)/36978/2024 | TUSAR KUMAR MISHRA | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 371 | D-CONTC/36368/2024 | ADV. | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 16-PETITION/APPEAL NOT IN TIME 1.Period of Delay 672 days 2.Copy of Trial Court Judgement / Order not legible |
| 372 | D-WP(C)/37112/2024 | AMIYA KUMAR CHHATOI | 2024-08-29 | .Receipt Showing Serv.copy To School and Mass Education not Filed. |

| | | | | |
|-----|---------------------|--------------------|------------|--|
| 373 | D-WP(C)/37034/2024 | RAMESH KUMAR SAHU | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 374 | D-ABLAPL/25945/2024 | KSHIROD KUMAR ROUT | 2024-08-29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Page nos.10,11 , 12 not neat and legible. |

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 29-08-2024 (CASES FILED BEFORE 2024)

| Sl no. | Filing Number | Case Number | Advocate for Petitioner/Caveator | Defects as per S.R. |
|---------------|----------------------|--------------------|---|------------------------------|
| 1 | WP(C)/15181/2021 | WP(C)/15181/2021 | SUSHANTA KUMAR JOSHI | 30. OTHER DEFECT (IF ANY) |